

IN THE INCOME TAX APPELLATE TRIBUNAL  
RAJKOT BENCH, RAJKOT  
(Conducted Through Virtual Court)

**Before: Smt. Annapura Gupta, Accountant Member  
And Shri T.R. Senthil Kumar, Judicial Member**

**ITA No. 241/Rjt/2019  
Assessment Year: 2016-17**

Ceratune Ceramic, Vagadiya Road, B/h. Orient Ceramic, Nr. Snowcera, Thangad, Surendranagar  PAN No: AAKCF5402E (Appellant)	Vs	The ITO, Ward-5, Surendranagar  (Respondent)
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**Assessee Represented: Withdrawal Application  
Revenue Represented: Shri B.D. Gupta, Sr.D.R.**

Date of hearing : 13-06-2023  
Date of pronouncement : 14-06-2023

**आदेश/ORDER**

**PER : T.R. SENTHIL KUMAR, JUDICIAL MEMBER:-**

This appeal is filed by the Assessee as against the Appellate order dated 23.08.2019 passed by the Commissioner of Income Tax (Appeals)-7, Ahmedabad arising out of the assessment order passed under section 143(3) of the Income Tax Act, 1961 (hereinafter referred to as 'the Act') relating to the Assessment Year (A.Y) 2016-17.

2. The assessee has placed on record vide its letter dated 10-06-2023, withdrawal of the above appeal as the assessee has gone under the Direct Tax Vivaad Se Vishwas Scheme and produced before us Form No. 3 dated 27-08-2021 requesting as follows:

*“1. In connection with the subject mentioned above the appellant hereby carves liberty to withdraw appeal filed by him as stated in the reference number hereinabove in view of the declaration filed by the assessee under the Direct Tax Vivaad Se Vishwas Scheme pertaining to quantum appeal. Appellant has filed necessary form 1 and 2 and certificate in form 3 has been duly issued by the PCIT.*

*2. Now the Assessee needs to withdraw this appeal having acknowledgment no. ITA 241/RJT/2019 and furnish the proof of such withdrawal before the PCIT.*

*3. Kindly find the above in order and take the same on records and withdraw the Appeal.”*

3. The Ld. D.R. has no objection for the above withdrawal of the appeal.

4. Recording the same, the appeal filed by the Assessee is hereby dismissed as withdrawn.

Order pronounced in the open court on 14-06-2023

**Sd/-**  
**(ANNAPURNA GUPTA)**  
**ACCOUNTANT MEMBER True Copy**  
**Ahmedabad : Dated 14/06/2023**

**Sd/-**  
**(T.R. SENTHIL KUMAR)**  
**JUDICIAL MEMBER**

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad

6. Guard file.

By order/आदेश से,

उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण,  
राजकोट